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Title: Rulling regarding reference of alleged unethical conduct of some Members to Committee on Ethics.

HON. SPEAKER: Hon. Members, certain acts of alleged unethical conduct on the part of some Members of the House have been reported in the Press and the matter was also raised by some Members in the House yesterday. These allegations are very serious in nature and seek to impact upon the very credibility of Parliamentarians and the Parliament as an institution and, therefore, need to be examined.

Keeping in view the extreme gravity of the matter, I have in exercise of my powers under the provisions of Rule 233B of the Rules of Procedure and Conduct of Business in Lok Sabha decided to refer the matter to the Committee on Ethics for examination, investigation and report.